

THE HIGH COURT OF MEGHALAYA SHILLONG

No.HCM.II/171/2018-Rect/2

Dated 30th January, 2019

NOTICE

In continuation of earlier Notification No. HCM.II/171/2018-Rect/1746 Dated 21st December, 2018, the roll number wise list of candidates found eligible to appear in the written examination for the Post of Grade-I Meghalaya Higher Judicial Service scheduled to be held on 11th, 12th & 13th February, 2019 (Monday, Tuesday & Wednesday) at 10:30 AM at High Court of Meghalaya, Shillong is published for the information of the candidates as follows:-

ROLL NO.	NAME OF THE CANDIDATES
101	Abhijit Medok
102	Ajay Kumar Singh
103	Amar Das Hela
104	Angie Marbaniang
105	Apu Dey
106	Ashish Barua
107	Augustine R. Marak
108	Badonnam Hynniewta
109	Bahunlang Khriam
110	Baiahunlang Nongkhlaw
111	Biswajit Roy Bhowmick
112	Chancymai Syngkon
113	Donboklang Lyngdoh Nonglait
114	Doreena M Warjri
115	Emmelynda Ksoo

ROLL NO.	NAME OF THE CANDIDATES
116	F. Catherine Rymbai
117	Fernando Shangpliang
118	Gardenia Shallam
119	Genius Marak
120	Hema Sonowal
121	Hunlang Kharlor
122	Ibanroilin Lyngdoh
123	Ibaphidahun Shisha Lyngdoh Mawphlang
124	Jan N. Areng
125	Jennyca F Blah
126	Jonathan M. Thangkhiew
127	Joplin Marbaniang
128	Jyoti K Marak
129	K. Chisa

ROLL NO.	NAME OF THE APPLICANTS
130	Kenny Wahlang
131	Kitboklang Kharmawphlang
132	Lalmuankimi Khiangte
133	Marcus Shangpliang
134	Mehana Felicia Diengdoh
135	Mithilesh Kumar
136	Mominul Haque
137	N Shyambor Singh Marpan
138	Nellysa Faireth Kharshiing
139	Nelson Kharnarbi
140	Netra Kumar Rai
141	Oliver Paul Kharir
142	Paul Roy Paske
143	Persara Syngkon
144	Pravin Thapa

ROLL NO.	NAME OF THE APPLICANTS
145	Pynhunlang Wanshnong
146	Rajib Gympad
147	Richesly Jana Nongbet
148	Ridien Satein
149	Sanjay D Swer
150	Santosh Pandit
151	Saphira Marbaniang
152	Shoumen Sengupta
153	Soman Dam Jyrwa
154	Suraj Panthi
155	Swapna G. Momin
156	Synroplang Syngkon
157	Synshar Kyndiah
158	Tengsrang M Sangma
159	Thongam Rakesh Singh
160	Willma Bandalin Khongjee


REGISTRAR GENERAL

THE HIGH COURT OF MEGHALAYA
SHILLONG

No. HCM.II/171/2018-Rect/3

Dated, Shillong 30th January 2019

NOTICE

REFERENCE: Advertisement No.HCM.II/82/2017-Estt/5940 dated 4th December, 2018 (Recruitment for Grade - I Meghalaya Higher Judicial Service).

The list of candidates found eligible for inclusion in the process of written examination for the post of Grade – I Meghalaya Higher Judicial Service has already been uploaded on 21st December, 2018. However, another copy with roll numbers is further displayed with this Notice.

This is for information of all concerned that written examination for recruitment to the post of Grade – I Meghalaya Higher Judicial Service is to be held on 11th, 12th & 13th February, 2019 (Monday, Tuesday & Wednesday) at 10:30 am at High Court of Meghalaya, Shillong.

Call letters to the eligible applicants for appearance in the written examination are being dispatched by Speed Post. However, a general copy of call letter is displayed with this notice also. If for any reason, any eligible candidate (in the list already uploaded) does not receive the call letter by post, he/she may take a print out of the call letter, fill up the particulars and paste a passport size photograph and bring the same for permission to appear in the written examination on the scheduled date and time as per Roll number.

By Order,


REGISTRAR GENERAL

THE HIGH COURT OF MEGHALAYA
SHILLONG

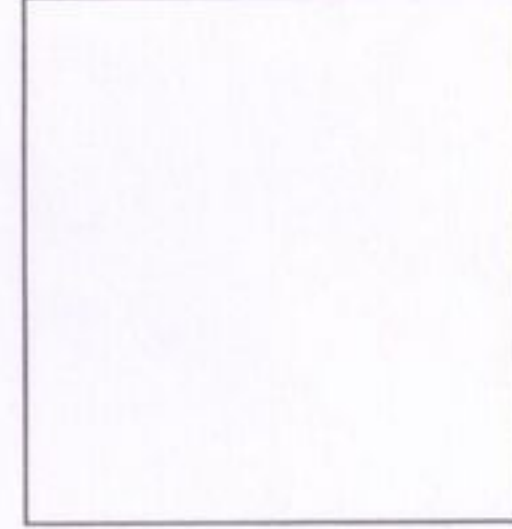
No. HCM.II/171/2018-Rect/4

Dated, Shillong 30th January, 2019

To,

Roll No: _____

Subject: Call letter.



Sir/ Madam,

Against your application for the post of Grade-I, Meghalaya Higher Judicial Service, please be informed that you are called for the written examination to be held from 11th to 13th February, 2019 at 10:30 am at High Court of Meghalaya, Shillong as per scheduled below:

Date	Time	Subject
11.02.2019	10:30 am to 12:30 pm	Paper - I
12.02.2019	10:30 am to 12:30 pm	Paper - II
13.02.2019	10:30 am to 12:30 pm	Paper - III

You are also requested to paste a passport size photo on this call letter and bring it with you for appearance in the written examination.

No candidate will be allowed to sit in the examination without the call letter.

No TA/DA will be paid by the High Court for appearing in the written examination.

Yours faithfully,


REGISTRAR GENERAL